

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY
LOK SABHA
UNSTARRED QUESTION NO. 284
ANSWERED ON 5TH FEBRUARY, 2024

Construction of Classrooms under Samagra Shiksha Abhiyan

†284. SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR:

Will the Minister of EDUCATION be pleased to state:

(a) whether Samagra Shiksha Yojana was implemented in far flung areas of the country and to add more classrooms in schools in remote areas and also to provide quality education to students therein;

(b) if so, the number of classrooms constructed there under in Dharashiv (Osmanabad) Parliamentary Constituency in Maharashtra;

(c) whether the construction of new classrooms in place of dilapidated and unsafe classrooms have been discontinued and if so, the reasons therefor; and

(d) the details of the policy and the role of the Government with regard to the construction of new rooms in place of dilapidated and unsafe class rooms under the said Abhiyan?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRIMATI ANNPURNA DEVI)

(a) to (d): Department of School Education & Literacy, Ministry of Education is implementing Samagra Shiksha from 2018-19 across the entire country.

As reported by the State Government of Maharashtra, 1630 classrooms have been constructed in the Dharashiv (Osmanabad) Parliamentary Constituency from 2001-02 till 2023-24.

Education is a subject in the Concurrent list of the Constitution and most of the schools come under jurisdiction of concerned States and UTs. State and UT Governments are the appropriate Governments under the Right of Children to Free and Compulsory Education (RTE) Act, 2009, and have the responsibility and mandate to provide infrastructure in schools, including classrooms, in accordance with the norms laid down in the Schedule to the RTE Act, 2009 and as per respective State RTE Rules. The Department of School Education & Literacy, Ministry of Education is implementing Samagra Shiksha from 2018-19 across the entire country. Under Samagra Shiksha, States/UTs are supported for creation and augmentation of infrastructure facilities, including additional class rooms to strengthen the existing govt school infrastructure.

The requirement of infrastructural facilities in schools, including classrooms, are worked out every year by the respective State/Union Territory on incremental basis depending on their need and priority and reflected in their Annual Work Plan & Budget (AWP&B). These plans are then appraised and approved by the Project Approval Board (PAB) in the Department of School Education & Literacy in consultation with the States and Union Territories as per the programmatic and financial norms of the scheme, physical and financial progress of works sanctioned earlier and availability of budgetary resources.

Further, the Department of School Education & Literacy has approved approximately 1.20 lakh Government schools across the country, including the schools of Maharashtra, with an overall budget estimate of Rs. 4590 crores under Samagra Shiksha scheme in 2022-23 for Rejuvenation of Basic Infrastructure and overall cleanliness in Government schools. The interventions covered under the project are major/minor repairs, functional toilets (boys/girls), electricity connections, functional drinking water facility and boundary walls. The objective is to fill up infrastructure gaps in government schools across the country through Samagra Shiksha and convergence with all relevant schemes of Government of India.
